

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
LOK SABHA  
UNSTARRED QUESTION NO. 4499  
TO BE ANSWERED ON 27<sup>TH</sup> MARCH, 2025

**SETTING UP OF NEW FOOD PROCESSING INDUSTRIES**

**4499. SHRI ADHIKARI DEEPAK DEV:  
SHRI JANARDAN SINGH SIGRIWAL:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has any proposal to set up new Food Processing Industries at the district level across the country;
- (b) if so, the details thereof, State-wise including Bihar;
- (c) the steps taken/being taken by the Government to set up food processing zones in the remaining districts of Bihar;
- (d) the role being played by the Government in the development of food processing parks being set up in Bihar; and
- (e) the financial assistance provided to the private entrepreneurs for setting up such units?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a) to (e):** The Ministry of Food Processing industries (MoFPI) does not setup any food processing industries on its own. However, it incentivizes setting up of such industries through its Central Sector Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme, Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme across the country including Bihar. These schemes are not region or state specific but demand driven and applications are invited for financial assistance through Expression of Interest across the country including Bihar.

Under PMKSY, credit linked financial assistance (capital subsidy) is provided to entrepreneurs for setting up of food processing industries with total outlay of Rs 5520 Cr for 15th Finance Commission Cycle.

Under PMFME scheme, financial, technical and business support is provided for setting up / upgradation of micro food processing enterprises. The scheme is operational for a period of upto 2025-26 with an outlay of Rs.10,000 Crore.

PLISFPI is, inter alia, intended to support creation of global food manufacturing champions and support Indian brands of food products in international market. The Scheme is operational for a period from 2021-22 to 2026-27 with an outlay of Rs. 10,900 crores.

Mega Food Park and Creation of Infrastructure for Agro-processing Clusters (APC) components of PMKSY are aimed at development of such Industries in clusters. The Mega Food Park Scheme has been discontinued by the Ministry since 01.04.2021. Under APC

Scheme, grants-in-aid @35% of eligible project cost in General Area and grants-in-aid @50% of eligible project for projects in Difficult Areas as well as SC/ST, FPOs, SHGs, subject to max. of Rs. 10 crore per project is provided to eligible entrepreneurs.

The details of food processing industries approved for financial assistance under PMKSY and PMFME schemes of MoFPI across the country including Bihar is placed at **Annexure**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF THE LOK SABHA  
UNSTARRED QUESTION NO. 4499 ANSWERED ON 27.03.2025 REGARDING  
“SETTING UP OF NEW FOOD PROCESSING INDUSTRIES”**

**A. State wise details of projects approved under component schemes of PMKSY in the country since inception as on 28.02.2025**

S.No	State	Approved Projects (in number)	Project Cost (Rs in Crores)	Approved grants in aid (Rs in Crores)
1	Andaman & Nicobar	2	5.36	3.17
2	Andhra Pradesh	77	3297.31	763.99
3	Arunachal Pradesh	12	177.89	82.51
4	Assam	107	1249.98	445.34
<b>5</b>	<b>Bihar</b>	<b>15</b>	<b>748.76</b>	<b>170.60</b>
6	Chandigarh	0	0.00	0.00
7	Chhattisgarh	9	259.33	79.47
8	Dadar & Nagar Haveli and Daman & Diu	1	26.34	3.64
9	Delhi	21	31.15	10.90
10	Goa	2	31.33	7.71
11	Gujarat	107	2634.63	658.52
12	Haryana	99	1539.86	411.16
13	Himachal Pradesh	45	754.54	308.47
14	Jammu & Kashmir	40	386.92	194.32
15	Jharkhand	2	3.10	0.94
16	Karnataka	96	1361.77	399.69
17	Kerala	51	985.37	303.87
18	Ladakh	0	0.00	0.00
19	Lakshadweep	0	0.00	0.00
20	Madhya Pradesh	52	1031.99	355.66
21	Maharashtra	246	4800.02	1312.19
22	Manipur	8	117.29	59.19
23	Meghalaya	10	117.08	71.92
24	Mizoram	4	107.01	66.32
25	Nagaland	6	131.34	78.90
26	Orissa	28	748.72	206.85
27	Puducherry	2	0.81	0.81
28	Punjab	76	1566.31	427.07
29	Rajasthan	57	1124.20	325.37
30	Sikkim	1	6.17	3.64
31	Tamil Nadu	145	1922.75	497.69
32	Telangana	68	1849.12	404.44
33	Tripura	9	118.89	64.63
34	Uttar Pradesh	97	1953.17	476.24
35	Uttarakhand	59	1057.54	476.05
36	West Bengal	54	934.44	249.90

**B. State-wise details of Micro Food Processing Industry approved under PMFME Scheme in the country as on 28.02.2025**

SN	State/UT	Number of Micro Enterprises	Approved Subsidy (Rs in Crore)
1	Andaman & Nicobar	18	1.03
2	Andhra Pradesh	6246	96.08
3	Arunachal Pradesh	74	4.05
4	Assam	2706	37.49
<b>5</b>	<b>Bihar</b>	<b>21435</b>	<b>491.00</b>
6	Chandigarh	5	0.21
7	Chhattisgarh	896	37.62
8	Dadra & Nagar Haveli and Daman & Diu	11	0.37
9	Delhi	286	6.63
10	Goa	96	3.64
11	Gujarat	658	41.85
12	Haryana	1319	84.10
13	Himachal Pradesh	1776	42.33
14	Jammu & Kashmir	1269	26.38
15	Jharkhand	3273	64.19
16	Karnataka	6043	220.47
17	Kerala	5976	151.05
18	Ladakh	79	3.70
19	Lakshadweep	0	0
20	Madhya Pradesh	8570	279.68
21	Maharashtra	22167	629.89
22	Manipur	286	20.96
23	Meghalaya	184	3.14
24	Mizoram	39	1.54
25	Nagaland	330	5.62
26	Maharashtra	1957	54.35
27	Puducherry	153	3.49
28	Punjab	2606	226.64
29	Rajasthan	956	57.48
30	Sikkim	61	1.59
31	Maharashtra	14829	319.33
32	Telangana	6737	91.00
33	Tripura	175	4.13
34	Uttar Pradesh	15586	564.08
35	Uttarakhand	825	24.52
36	West Bengal	131	7.56

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